

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 16.06.2016

ORDER NO. 66 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 37 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 17.06.2016 at 10.30 AM Hon'ble Shri S. K. Mohanty, Member (Judicial) will hear single member customs and excise part-heard matters.

On 17.06.2016 at 10:30 AM Hon'ble Shri V. Padmanabhan, Member (Technical) will hear Excise Single Member cases as notified.

By Order


(A.Mohan Kumar)
Registrar

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Deputy Registrar

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

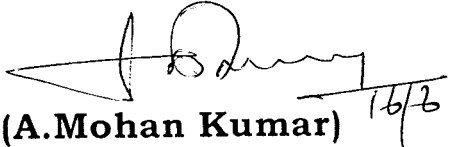
Dated: 16.06.2016

ORDER NO. 67 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 37 of 2016 for CESTAT Delhi** to the extent indicated below:-

From 22.06.2016 to 24.06.2016 at 10.30 AM Hon'ble Shri M. V. Ravindran, Member (Judicial) will hear single member matters as notified.

By Order


(A.Mohan Kumar) 16/6
Registrar

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16/6/16
Deputy Registrar